

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 27984/2020

(Arising out of impugned final judgment and order dated 17-09-2019 in WRITC No. 26818/2017 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

RAM CHANDRA SINGH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.43037/2021-CONDONATION OF DELAY IN FILING and IA No.43039/2021-EXEMPTION FROM FILING O.T.)

Date : 12-04-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE VINEET SARAN

For Petitioner(s) Mr. V. Shekhar Sr. Adv
Ms. Sheetal Rajpoot, Adv
Mr. Rajeev Kumar Dubey, Adv
Mr. A Shiwan Mishra, Adv
Mr. Kamendra Mishra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice both on the application for condonation of delay as well as on the special leave petition.

In the meanwhile, there shall be an interim stay of operation of the impugned judgment and order.

Tag along with SLP (C) NO.29139/2018.

(Geeta Ahuja)
Court Master

(Anand Prakash)
Court Master